

**Movement of Wagons to Assam**

3761. SHRI SUBHASH CHANDRA BOSE ALLURI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are making any efforts to persuade agitators in Assam to allow movement of 1000 Rail Wagons loaded with goods which are reported to have been held up there; and

(b) if so, with what results?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b). The matter has been brought to the notice of Government of Assam. Some attempts were made to move trains containing the detained wagons in consultation with the State Government. However, in spite of assistance from the Police and Civil authorities, these attempts have not succeeded so far.

**Nationalisation of Private Parcel Transport Industry**

3762. SHRI M. M. LAWRENCE: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether there is any proposal before the Government to nationalise the private parcel Transport Industry;

(b) how many companies are engaged in the private parcel transport industry;

(c) what are the annual volume and tonnage of goods handled by these firms;

(d) what are the proportion of total goods traffic by these firms; and

(e) the break-up figures of goods traffic through railway and road?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):  
(a) No, Sir.

(b) to (d). No such statistics are maintained by the State Governments which are empowered to make rules in this regard.

(e) The share of Rail and Road Transport for which the figures are available is as under:—

*Share of Rail and Road Transport*

Year	Rail Good traffic	Road (Billion tonne-kms)	Total
1975-76	148	73	221
1976-77	157	76	233
1977-78	163	77	240

**Employees of Private Parcel Transport Companies**

3763. SHRI M. M. LAWRENCE: Will the Minister of LABOUR be pleased to state:

(a) whether Government are aware that the employees engaged under private parcel transport companies are working without any service protection and with low wages;

(b) if so, what Government propose to do to better the service conditions, to get living wages etc. for these employees; and

(c) what is the total number of employees engaged in this industry?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) and (b). The conditions of workers and welfare of employees in the motor transport industry are regulated by the Motor Transport Workers Act, 1961, which is administered by the States/Union Territories. The Act lays down the hours of work, daily intervals for rest, weekly rest, etc. and provides for extra wages for overtime, annual leave with wages, etc. The Inspec-

torates in the States/Union Territories carry out inspections to ensure that there were no infringements. The question of revision of wages in private motor transport companies can be considered by the concerned State Government or Administration if the matter is taken up with them.

(c) According to the Pocket Book of Labour Statistics—1980, the estimated average daily employment in motor transport undertakings in 1977 was about 3.62 lakhs.

#### Funds for the treatment of Leprosy Patients in States

3764. SHRI HARI NATH MISRA: Will the Minister of HEALTH be pleased to state:

(a) the names of the non-official organisations with the funds received

by them during the last three years; for the treatment of indoor and outdoor leprosy patients in each State;

(b) whether it is a fact that in the State of Bihar no money for the treatment of leprosy patients—indoor or outdoor—has been made available to the non-official organisations during the above period; and

(c) if so, the reasons for the same?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) A statement showing the names of the non-official organisations with the funds sanctioned to them year-wise, state-wise during the last three years is enclosed.

(b) No.

(c) Does not arise.

#### Statement

*Names of non-official organisations state-wise with the funds received by them for treatment of Leprosy patients during 1977-78, 1978-79 and 1979-80*

1977-78

Sl. No.	Names of the States & Institutions	Amount of grant sanctioned
<i>Andhra Pradesh</i>		
1	Hind Kusht Nivaran Sangh, Hazurabad, Karim Nagar . . . . .	45,396
2	Andhra Kesari Yuvajan Samiti, Rajamundry . . . . .	3,493.92
3	Philadelphia Leprosy Hospital, Salur. . . . .	7,075
<i>Assam</i>		
1	Mikkir Hills Seva Kendra, Distt. Mikkir Hills . . . . .	17,600
<i>Bihar</i>		
1	Santhal Paharia Sewa Mandal, Baidyanath . . . . .	3,70,463.52
2	Rajendra Sevasharam, Mairwa . . . . .	2,77,142.00
3	Gandhi Kausht Nivaran Pratisthan, Bhabua, Distt. Rohtas . . . . .	3,03,449.00
4	Kausht Sewa Samiti, Kapasia . . . . .	70,335
<i>Gujarat</i>		
1	Baroda Distt. Anti-Leprosy Association, Raopura . . . . .	3,516.00